

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

Misc. Application No. 1789 of 2022
And
Misc. Application No. 1632 of 2022
And
Appeal No. 838 of 2022

The Bombay Dyeing and Manufacturing
Company Ltd. and Anr. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

With
Appeal No. 839 of 2022

Nusli Neville Wadia and Ors. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Abhay Jadeja, Advocate with Mr. Varun Satiya, Mr. Arun Unnikrishnan, Advocates i/b.
Jadeja & Satiya for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

With
Appeal No. 840 of 2022

SCAL Services Ltd. & Ors. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

**With
Appeal No. 1016 of 2022**

R. A. Shah & Ors.

..... Appellants

Versus

Securities & Exchange Board of India

... Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April
19, 2024.

**Ms. Meera Swarup
Technical Member**

15.02.2024
PTM